NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

T.P. No.78/560/NCLT/AHM/2017(New) Gujarat High Court Co. Application. No. 458 of 2016(Old)

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2017

Name of the Company:

Liquidator of Alps BPO Services Ltd.

Registrar of Companies, Gujarat

Section of the Companies Act: <u>Sections 560 of the Companies Act, 1956</u>

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

ORDER

None present for Petitioner/Applicant. None present for ROC.

Proof of service of notice of date of hearing on ROC not filed.

Petitioner is directed to issue notice of date of hearing on ROC and shall file proof of service.

ROC shall file its objections, if any.

List the matter on 23.01.2018 for objections of ROC and for hearing.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 11th day of December, 2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL